

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:769
ANSWERED ON:25.07.2003
EXPORT OF RICE
BASUDEB ACHARIA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government have ordered an enquiry into the alleged irregularities involving crores of rupees in the export of rice/wheat allegedly facilitated by the FCI;
- (b) if so, the details thereof;
- (c) whether the enquiry report has been submitted in this regard;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S L MAHARIA)

(a),(b),(c),(d)&(e): An inquiry had been instituted taking note of the reports appearing in the press regarding alleged irregularities relating to the concession given to rice exporters as allowance for `Broken`s`. The report has not been submitted.

The concession given to rice exporters had been withdrawn with effect from 1st October, 2002.